

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 160 of 2012**

**Dated : 7<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Reliance Infrastructure Ltd. .... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.  
Ms. Anjali Chandurkar  
Mr. Hasan Murtaza  
Mr. Aditya Panda

Counsel for the Respondent(s) : Mr. Buddy A Ranganadhan for R-1  
Ms. Prerna Priyadarshini for Tata Power

**ORDER**

Post the matter for hearing on **04.07.2014 at 12.30 p.m.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**